

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.6928-6935/2018

SYED SHABIHUL HASAN

Petitioner(s)

VERSUS

FAYYAZUDDIN & ORS.

Respondent(s)

(Only SLP (Crl.) No. 6928-35/2018 is to be listed before the Hon'ble Judges in Chambers for directions)

Date : 13-11-2019 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Petitioner(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Varnita Rastogi, Adv.
Ms. Kritiya Pandey, Adv.
Ms. Monika Dwivedi, Adv.
Mr. Dhirendra Yadav, Adv.

For Respondent(s) Mr. Kamran Malik, Adv.
Mr. Mobin Ullah, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

Mr. Rohit K. Singh, AOR

Mr. Praveen Jain, AOR
Mr. S. K. Tyagi, Adv.

Mr. Deepak Kumar, Adv.
Mr. Prerit Shukla, Adv.
Mr. Yadav Narender Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Two weeks' time is granted to learned counsel for the petitioner(s) in both the petitions to file formal application alongwith death certificate of Respondent No.1 so that an appropriate order to dismiss the special leave petitions as abated qua respondent No.1 can be passed.

(RASHMI DHYANI)
SENIOR PERSONAL ASSISTANT

(K. RAMA KRISHNA)
BRANCH OFFICER